

है कि केन्द्रीय स्वास्थ्य योजना के अधीन दिल्ली में कोई आयुर्वेदिक अस्पताल नहीं है। तथापि एक प्रस्ताव विचाराधीन है।

[THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) to (c) It is true that there is no Ayurvedic Hospital in Delhi under the Central Government Health Scheme. A proposal is however under consideration.]

#### RAISING THE MARGINS ON COTTON AND KAPAS

\*193. SHRI A. D. MANI : Will the PRIME MINISTER be pleased to state:

(a) whether the Reserve Bank of India has recently instructed the commercial banks to raise the margins on cotton and kapas; and

(b) if so, whether surgical cotton has been exempted from such instructions; and if so, what are the reasons for such exemption?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Yes, Madam. A directive was issued by the Reserve Bank of India on the 3rd May, 1969 to all scheduled commercial banks raising the minimum margin on advances against cotton and kapas to parties other than cotton mills and growers' co-operative societies from 25% to 50% and reducing the ceiling from 100% to 85% of the peak level of such credit maintained by the bank in the corresponding six months period in the year 1968,

(b) Advances against surgical cotton have not been exempted from the margin and ceiling restrictions.

#### SELECTION GRADE DAFTRIES IN MINISTRIES

◆194. SHRI JAGAT NARAIN: SHRI SURAJ PRASAD : SHRI M. V. BHADRAM: Will the PRIME MINISTER be pleased to state:

(a) the number of selection grade posts of Daftries in the various Ministries and Departments of the Central Government and their pay scales;

(b) the main reason for the disparity between the pay-scales of the Record Keeper and the Daftry in the various Ministries and Departments of the Central

f [ ] English translation.

Government and whether the pay scale of the latter is proposed to be revised and raised by Government, and

(c) if the reply to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) The requisite information is not readily available. This will be collected and laid on the Table of the House as soon as possible.

(b) and (c) The information regarding disparity, if any, and reasons therefor will also be collected and laid on the Table of the House as early as possible.

#### OPENING OF SCHEDULED BANK BRANCHES

\*195- SARDAR D. K. JADHAV : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have directed all the scheduled banks in the country to open branches in villages to serve the farmers ;

(b) if so, how many branches have been opened by each of these banks during the last 2 years ; and

(c) the number of branches opened during the same period in the State of Madhya Pradesh by those banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) While Government have not issued any specific directives, the banks have been implementing their branch expansion programmes under the guidance of the Reserve Bank with emphasis on opening of branches in unbanked centres.

(b) and (c) A statement giving the information available is laid on the Table of the House. Bank-wise details are being collected and will be laid on the Table of the House in due course.

STATEMENT		
<i>Number of offices opened</i>		
	Total	Opened in M.P.
<b>1967</b>		
State Bank of India and its subsidiaries	147 (100)	11 (5)
Other Indian commercial banks	281 (75)	(18) (2)

	Total	Opened in M. P.
<b>1963</b>		
State Bank of India and its subsidiaries	162 (108)	11 (7)
Other Indian Com- mercial Banks	515 (205)	205 (3)
<b>1-1-69 to 31-7-69</b>		
State Bank of India and its subsidiaries	78 (54)	2 (...)
Other Indian Com- mercial banks	481 (202)	15 (5)

Figures in brackets indicate the number of offices (of the total) opened in rural centres.

#### ACQUISITION OF LAND IN DELHI

\*196. SHRI ABIDALI : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the notification issued by the Government for acquisition of some lands in Delhi in 1957 has been declared illegal and invalid by the Punjab High Court and the Supreme Court has refused Government leave to appeal ;

(b) if so, how many parties owning the land are involved and what is the measurement of the land notified under the said notification ;

(c) how many parties have approached the Courts for relief and what is the amount involved, how much of it has been paid to the respective parties ; and

(d) what further steps are being undertaken in this behalf.

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) Yes, Madam.

(b) 796 persons are interested in the award. 889.65 acres of land was notified for acquisition.

(c) Precise information is not readily available. Of the 796 persons involved, 52 have accepted the compensation without

protest. It is presumed that the remaining 744 have either accepted the compensation under protest or not accepted it at all. The total amount of compensation awarded by the Land Acquisition Collector is Rs. 1,24,09,248.96 out of which Rs. 1,01,10,495.74 has been paid.

(d) The matter is under the consideration of Government.

#### LOSS OF POWER IN TRANSMISSION AND DISTRIBUTION

\*197. SHRI Z. A. AHMAD :

SHRI SURAJ PRASAD :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that on an average 16 per cent of the power generated in the country is lost during transmission and distribution ; and

(b) if so, what steps have been taken to avoid this loss ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) Yes, Madam.

(b) In the Fourth Five Year Plan emphasis has been laid on the establishment of inter-State and inter-regional transmission lines so that power systems in each region can be operated on integrated basis which will help in minimising the overall system losses, as the generation and transmission facilities would be made use of to the optimum extent. Stress has also been laid in the plan for strengthening and improving the transmission system in the country.

A Committee of experts has been set up to review among other things, the power supply position in the country and to make specific suggestions to improve the power supply position and to reduce transmission losses to the minimum extent possible.

#### OFF-SHORE OIL DRILLING IN THE GULF OF CAMBAY REGION

\*198. SHRI BHUPESH GUPTA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the various proposals submitted by foreign firms for collaboration in off-shore oil drilling in the Gulf of Cambay region have been examined by the Government of India ; and

(b) if so, what decisions have been taken thereon ?